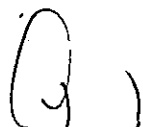
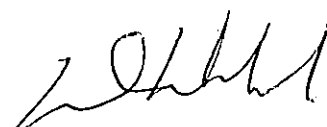



**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Versus.....

Date of Order	CP 106/94	Orders
12.12.94	Mr. S. Kumar - Counsel for the applicant. Mr. M. Rafiq - Counsel for the respondents.  Contempt notices discharged at this stage. The applicant will be at liberty to file a fresh petition if he finds the correctness in the allegations made in Annexure A-3 and if the appointment is given under such order of the Hon'ble Minister.   (D.P. SHARMA) MEMBER(A)   (D.L. MEHTA) VICE CHAIRMAN	
	<p>Grant to applicant &amp; M. Rafiq vide no 7935 4-1-95. at   23-12-94</p>	